घटी। रिपोर्ट मिली है कि हावड़ा में एक व्यक्ति गिरफ्तार किया गया है। अधिक तथ्यों का पना लगाया जा रहा है।

Written Answers

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f [THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/173 मंत्रालय में उपमंत्री (SHRI F. H. MOHS1N): (a) and (b) According to the information available, incidents of dishonour to national flag took place on the 15th August 1971 in Basirhat and Taki in 24 Parganas District, Bolpur in Birbhum District, Howrah and Serampur in Hooghly District. One person is reported to have been arrested in Howrah. Further facts are being a scertained.)

#### ARREST OF PAK. AGENTS

286. SHRIA.D.MANI: Will the Minister of HOME AFFAIRS was be pleased to state:

- (a) whether it is a fact that in the month of August 1971, about 400 trained Pakistani agents were rounded up in Assam and Meghalaya since the influx of evacuees from Bangla Desh; and
- (b) what are the details of the round-up of these agents who have infiltrated into India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE

DEPARTMENT OF PERSONNEL/ (SHRI RAM N1VVAS M1RDHA): (a) and (b) According to the inforamation received from the Government of Assam, 31 Indian and 22 Pak nationals were arrested in that State during the month of August on suspicion of espionage/sabotage activities, while there were no arrests in Meghalasa. Amongst the arrested persons, one Pak national and 4 Indian nationals were believed to have beert trained by the Pak Army in espionage/ sabotage.

Investigations are in progress. | [

| English translation.

### COMMERCIAL BROADCASTING

to Questions

- 287. SHRITHILLAI VILLALAN : Will the Minister of INFORMATION AND BRO ADCAST! NGvमचना और प्रसारण मंत्री be pleased to state:
- (a) whether Government have recently extended -the sponsored gfGgrairm.es' in the Commercial broadcasting service of All India Radio; and
  - (b) if so, what arc the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING,

# क्षिचना और प्रसारण मंत्रालय

में राज्य मंत्री (SHRIMATI NANDIN1 SAT-PATHY): (a) and (b) Sponsored programmes in the Commercial service are broadcast from the following stations:

- Rombay-Poona-Nagpur.
- (ii) Delhi.
- (iii) Calcutta.
- (iv) Madras-Tiruchi.
- (v) Ahmedabad-Rajkot.

Decision to extend them to the following stations has also been taken:

- (i) Chandigarh-Julltindur.
- (ii) Kanpur-Lucknow-Allahnbad.
- (iii) Hyderabad -Vijayawada.
- (iv) Bangalore-Dhaiwai.

### COUNCIL OF ADVERTISING

288. SHRI S. SIVAPRAKASAM : Will the Minister of INFORMATION AND BROADCASTING/ सचना और प्रसारण मंत्री be pleased to state:

- (a) whether Govei nment have revived the Council of Advertising; and
  - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION BROADCASTING;

'सूचना और प्रसारण मंत्रालय

भे उपमंत्री (SHRI DHARAMVIR SINGH):

(a) and (b) There is already an Advertising

Council set up by non-Official interests. The question of Government reviving the Council does not, therefore, arise.

## NDMC MEMBER'S COMPLAINT LODGED WITH THE HAUZKHAS POLICE STATION

289. SHRIMATI VIDYAWATI CHATUR-VEDI: Will the Minister of HOME AFFAIRS/178 431 be pleased to state:

- (a) whether it is a fact that Mrs. Ayesha Sheikh, the newly nominated Member of the New Delhi Municipal Committee,had recently lodged a complaint with the Hauzkhas Police Station, Delhi regarding the harassment and threat given by some persons of her locality to kill her two children:
  - (b) if so, the details of her complaint; and
- (c) the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTER OF HOME AFFAIRS/16 HAIR (SHRI K. C. PANT): (a) Yes, Sir. She made two complaints regarding harassment and defamation but not of threat to kill her children.

- (b) Copies of her complaints are enclosed at Appendix 'A' and 'B' .
- (c) Action u/s 107 Cr. P. C. against her tenant was initiated and a case *vide* FIR No. 344 u/s 506 IPC was also registered at Hauzkhas Police Station on 11.9.1971 for intimidation and harassment which is under investigation. Plain clothes plolicemen have been detailed for the safety of her children. The Beat Constables and the Division Officer of the area have also been directed to keep a close watch on the situation. Inquiries regarding the origin of the letter could not establish its source nor its sender. Inquiry regarding the source and author of the hand-bill is continuing.

APPENDIX 'A'

To

The SHO, Hauz Khas Thana New Delhi-16.

Sir,

Most respectfully I have to state that there are some irresponsible persons, who are trying to blackmail and cause harm to my reputation by sending me false and defamatory letter or by distributing handbills falsely published in my name with some ulterior motives. I am

owner of house No. C. 4/137, Safclar Jang j Residential Area, New Delhi. I have a tenant named Shri Man Mohan Singh on the ground floor. He has brought other sub-tenants Shri Devender Singh, Shri Gian Singh and Shri Jagmohan Singh. According to rent deed Mr. Man Mohan Singh is only my tenant. By bringing others in my house, he has turned my house into a boarding house and all these people cause nuisance to me in various ways. I am living in the house above with my two small daughters and a small boy my ward. My husband Major K. Smar Sheikh Vr. C. laid down his life fighting against Pakistan aggression in 1965 at Sialkot Sector. They also happened to maltreat my children on many occasions thus my relations became strained and I give them notice to vacate my house on July 16, 1971. Soon after 1 had received a letter dated 19th July, 1971 purported to have been written by S. A. Hussain, Second Secretary, Pakistan High Commission, New Delhi informing that there was an important assignment for me for which I shall be richly awarded. I apprehend that Shri Man Mohan Singh and his subtenants were behind the authorship of thisletter. Now handbills have been distributed in the locality of C-4 S. D. Area and these handbills have been distributed to defame me in the locality and to force me to leave my house. The handbills are as under :-

"Pakistan zindabad, Bharat Murdabed heartiest news heartiest news, Inshu Allah Pakistan forces are reaching Delhi very soon to liberate the people of Bharat from the clutches of Indira Government and her puppppets accord warm welcome and receive them with flying of moon star green flags. Pak istan Zindabad, Bharat Murdabad, Pakistan Promotion Centre C-4/137, SDA Mew DELHI, Promoters Aysha Sheikh Fazal Imam"

Pakistan Zindabad Bharat Murdabad

Heartiest News

Heartiest News

Insha Allha Pakistan Forces are reaching Delhi very soon to liberate the people of Bharat from the clutches of Indira Government and her puppets accord warm welcome and receive them with flying of moon star green flags.

Pakistan Zindabad Bharat Murdabad

> Pakistan Promotion Officer, C-4/137, SDA New Delhi Promoters: AYSHA SHEIKH FAZAL IMAN